GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:2134 ANSWERED ON:16.12.2003 PROJECT SANCTIONED BY CAPART ALE NARENDRA;VARKALA RADHAKRISHNAN

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of projects received/sanctioned by CAPART during 2001-02, 2002-03 and so far State/Union Territory-wise especially in the tribal and rural areas of the country;
- (b) the funds sanctioned/released/utilised to these NGOs during the said period, NGO-wise and project-wise;
- (c) whether the working of these NGOs have been evaluated; and
- (d) if so, the details of achievements made by them, state-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI U. V. KRISHNAM RAJU)

(a) to (d) The information is being collected and will be laid on the Table of House.